CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

OA/021/181/2016

HYDERABAD, this the 10th day of January, 2020

Hon'ble Mr. B.V. Sudhakar, Admn. Member



L. Venu Gopal,
 S/o. L.B.P. Kutumba Rao,
 Aged 42 years, Occ: Assistant,
 O/o. The Regional Director,
 Regional Office,
 Employeesø State Insurance Corporation,
 Ministry of Labour and Employment,
 5-9-23, Hill Fort Road,
 Adarshnagar,
 Hyderabad ó 500 063.

 S. Shashi Bhushan, S/o. Parameshwar, Aged 46 years, Occ: Assistant, O/o the Medical Superintendent, Employeesø State Insurance Corporation Hospital, Ministry of Labour and Employment, Nacharam, Hyderabad.

Applicants

(By advocate: Mr. K.R.K.V. Prasad)

Vs.

- Union of India rep. by
 The Secretary (L&E),
 Ministry of Labour & Employment,
 Shram Shakti Bhavan,
 Rafi Marg,
 New Delhi ó 110 001.
- 2. The Director General, Employeesø State Insurance Corporation, Head Quarters Office, Panch Deep Bhavan, CIG Marg, New Delhi ó 110 002.
- 3. The Regional Director, Regional Office, Employeesø State Insurance Corporation,

Ministry of Labour and Employment, 5-9-23, Hill Fort Road, Adarshnagar, Hyderabad ó 500 063.

.. Respondents

(By advocates:

Mr. P. Krishna, Addl. CGSC for R-1

Mr. B.N. Sharma, SC for UPSC for R-2 & R-3)

ORDER (ORAL)

Hon'ble Mr. B.V. Sudhakar, Admn. Member

Learned counsel for the applicants submitted a letter received from the applicants requesting to withdraw the O.A. as they passed in the examination and have been promoted to the post of Social Security Officer. Hence, the O.A. is dismissed as withdrawn. There shall be no order as to costs.

(B.V. SUDHAKAR) ADMN. MEMBER

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